

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

6(ND)16

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2019.**

**NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

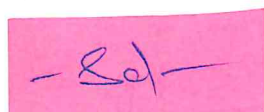
Present:

Advocate for the Petitioner

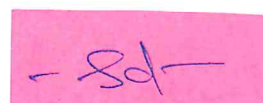
Mr. Shyam Moorjani, Mr. Sidharth Joshi, Ms. Ambreen,
Mr. Shiv Kumar Yadav, Advocates for the Respondent.

ORDER

Ld. counsel submits that mediation in this case has failed. Renotify this
case for final arguments on 3rd December, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**